

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Allocation of Litigation work of the Departments in the **Srinagar Wing** of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

Government Order No. 4165-JK(LD) of 2023,
Dated. 03-05-2023.

In view of Government Order No. 4164-JK(LD) of 2023 dated 02-05-2023, it is hereby ordered that the litigation work of the departments allocated to Ms. Asifa Padroo, Ex-Additional Advocate General shall be dealt with by Learned Advocate General till further orders.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No: Law-Jud/153/2021-10

Dated. 03-05-2023.

Copy to the:

1. Learned Advocate General, J&K, Jammu. He is requested to kindly make necessary arrangements for criminal work allocated to Ms. Asifa Padroo, Ex- Additional Advocate General.
2. All Administrative Secretaries.
3. Director General of Police, J&K, Jammu.
4. Divisional Commissioner Kashmir.
5. Registrar General, High Court of Jammu and Kashmir and Ladakh, Jammu.
6. Director General Prosecution, J&K, Jammu.
7. Director Information, J&K, Jammu.
8. Director Archives, Archaeology and Museums, J&K, Jammu.
9. Director Litigation Kashmir.
10. All Officers of the Department of Law, Justice and Parliamentary Affairs.
11. Private Secretary to Chief Secretary for information of the Chief Secretary.
12. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
13. Website Section.
14. Government Order File.
15. Concerned File.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Reyaz Ali Bhat
03-05-23
Ushaf
03-05-2023.